

HIGH COURT OF SIKKIM
GANGTOK

No. 33 /HCS

Date: 22-9-16

NOTIFICATION

It is hereby notified that in pursuance to Notification No. K-11017/47/2016-US.II dated 16th September, 2016 issued by the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Satish Kumar Agnihotri, Hon'ble the Acting Chief Justice, High Court of Sikkim took Oath of Office as Chief Justice of the High Court of Sikkim on 22.09.2016 in the forenoon and has assumed charge of the Office of the Chief Justice of High Court of Sikkim.

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL (I/C)

Memo No.: V (234) Confdl/HCS/ 5901-55
Dated: 22-9-16
Copy to:-

1. Mr. Rajinder Kashyap, Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110 011.
2. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Gangtok.
4. The Secretary General, Supreme Court of India, New Delhi 110 201.
5. The Registrar General, High Court of _____.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The Principal Secretary, Home Department, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (East) at Gangtok.
9. The District & Sessions Judge (South) at Namchi.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (West) at Gyalshing.
12. The Chief Judicial Magistrate -cum- Civil Judge (East & North) at Gangtok.
13. The Civil Judge -cum- Judicial Magistrate (East) at Gangtok.
14. The Civil Judge -cum- Judicial Magistrate (South) at Namchi.
15. The Civil Judge -cum- Judicial Magistrate (North) at Mangan.
16. The Civil Judge -cum- Judicial Magistrate (West) at Gyalshing.
17. The Civil Judge -cum- Judicial Magistrate, Chungthang Sub- Division, North

18. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
19. The Special Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
20. The Joint Registrar-cum- Sr. Judgment Writer/Principal Private Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
21. The Principal Private Secretary to Hon'ble Judge for favour of her Ladyship's kind information.
22. The Accountant General, Lekha Pariksha Bhawan, Deorali, Gangtok.
23. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
24. The Special Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
25. The Accounts Section, High Court of Sikkim, Gangtok.
26. All Section In- Charge, High Court of Sikkim, Gangtok.
27. The Computer Cell, High Court of Sikkim, Gangtok.
28. Personal file,
29. Guard file &
30. File.

N. G. Sharma
REGISTRAR GENERAL (I/C)